62:

MOTION FOR ELECTION TO THE PUBLIC ACCOUNTS COMMITTEE. AND PROGRAMME THEREOF

Motion for

THE MINISTER OF PARLIAMEN-TARY AFFAIRS (SHRI SATYA NARA-YAN SINHA): Sir. I beg to move:

"That this House concurs in the recommendation of the Lok Sabha that the Raiva Sabha do agree to nominate seven members from the Raiva Sabha to associate with the Committee on Public Accounts of the Lok Sabha for the term commencing on the 1st May, 1964 and ending on the 30th April, 1965 and do proceed to elect, in such manner as the Chairman may direct, seven members from among the members of the liouse to serve on the said Committee."

The question was put and the motion was adopted.

MR. CHAIRMAN: I have to inform Members that the following dates have been fixed for receiving nominations and for holding election if the necessary, to Committee on Public Accounts: --

- I. Number of Mem- Seven bers to be elected.
- 2. Last date and time 27th April. 1964 for receiving no-(up to 3 P.M.) minations.
- 3. Last date and time 28th April, 1964 for withdrawal of (up to 3 P.M) candidature.
- 4. Date and time of 29th April, 1964 (Between 3 P.M. and 5 P.M.)
- Room No. 63, First Floor, Parliament 5. Place of election. House, New Delhi.
- 6. Method of election Proportional representation by means αf single transferable vote.

MOTION FOR ELECTION TO THE COMMITTEE ON PUBLIC UNDER-TAKINGS PROGRAMME AND THEREOF

THE MINISTER OF PARLIAMEN. TARY AFFAIRS (SHRI SATYA NARA-YAN SINHA): Sir I move:

"That this House do proceed to elect, in such manner as the Chairman may direct, five members from among the Members of the House to associate with the Committee on Public Undertakings of the lok. Sabha from the 1st May, 1964 for the duration of the present Lok. Sabha."

The question was put and the motion: was adopted.

MR. CHAIRMAN: I have to inform-Members that the following dates have been fixed for receiving nominations and for holding election if necessary, to the Committee on Public Undertakings:-

- 1. Number of Mem- Five bers to be elected
- 2. Last date and time 28th April, 1964 for receiving no-(up to 3 P.M.) minations.
- 3. Last date and time 29th April, 1964 for withdrawal of (up to 3 P.M.) candidature.
- 4. Date and time of 30th April, 1964 election. (Between 3 P.M. and 5 P.M.)
- Room No. 63, First 5. Place of election . Floor, Parliament House, New Delhi.
- 6. Method of election. Proportional rentesentation by means of the single transferable vote.

APPROPRIATION (2) ThE NO. BILL, 1964

SECRETARY: Sir I beg to lay on the Table a copy of the Appropriation No. (2) Bill, 1964 as passed by the-Lok Sabha: